

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.30- IA/1106(AHM)2024 in IA 165 of 2020
in
CP(IB) 56 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

AVV AD Avenue OPC Pvt Ltd
V/s
City Tiles Ltd

.....Applicant

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Ravi Kapoor, Adv.
For the Respondent :

ORDER

IA/1106(AHM)2024 in IA 165 of 2020

This application is filed by the Liquidator for placing on record the 16th progress report for the period of 01.04.2024 to 30.06.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA/1106(AHM)2024 in IA 165 of 2020 stands disposed of

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)